

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 34**

**CP (CAA) No. 46/Chd/Pb/2022  
(2nd motion)**

**Under Section 230-232,  
CA 2013**

**In the matter of:-**

S K S Reclamations Pvt. Ltd & Ors

...Transferor Companies

And

Immortal Tyres Pvt. Ltd.

...Transferee Company

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 30.01.2023.

-sd-  
Court Officer

December 05, 2022  
SM